

(c) by when Government proposes to grant special status to the State and to provide funds therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) This Ministry has not received any such proposal.

(b) and (c) Do not arise.

Repair works on NH-8 at Majhigam, Chikhli

1868. SHRI MANSUKH L. MANDAVIYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to refer to answer to Starred Question 66 given in the Rajya Sabha on the 2nd March, 2015 and state:

(a) the updated status of the action taken and efforts made by the National Highways Authority of India (NHAI) for completion of pending work for repairing the dilapidated stone pitched toe wall for protection of slope of the high embankment in front of Pattidar Samaj Community Hall at 313 km. of Surat-Dahisar section of NH-8 at Majhigam, Chikhli; and

(b) by when the repair work at the above said junction would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) The repair of rectification work for the stone pitching has already been completed in February 2013. The stone pitching work was partly disturbed and depressed at some location during monsoon 2014 and the same was repaired during the month of Feb/March 2015 as per specifications. At present there is no damage observed in the protection work and rubble dry stone pitching work done at this location.

National highways in Puducherry

1869. SHRI N. GOKULAKRISHNAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether three National Highway projects were sanctioned to Puducherry in 2012-13, one in 2013-14 and two in 2014-15;

(b) if so, the details of each of these NHs sanctioned;

(c) the status of each of the above project and by when they are likely to be completed; and

- (d) the amount, so far, sanctioned and spent on each of the above project?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) Yes, Sir. Three works amounting to ₹ 31.72 crore in 2012-13, one work amounting to ₹ 28.98 crore in 2013-14 and two works amounting to ₹ 19.74 crore in 2014-15 on NH-45A in Puducherry were sanctioned. Out of six projects, three project sanctioned in 2012-13 have been completed and remaining three projects are in various stages of progress. The amount spent on these works so far is ₹ 37.82 crore.

Resolution of issues relating of stalled highway projects

1870. SHRIMATI WANSUK SYIEM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has self-imposed a deadline for resolving issues stalling highway projects worth ₹ 30,000 crore, including funds crunch;
- (b) whether projects are struck due to a plethora of reasons such as land acquisition, forest and environment clearances, litigations and financial problems;
- (c) whether, while efforts are in the pipeline to revive most of the struck projects, Government has also made up its mind to terminate 41 contracts, alleging collusion between developers and their bankers; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) No, Sir. Resolving issues of stalled/languishing national highway projects is an ongoing process. Government is making all out efforts at all levels to resolve such issues, including assisting the developers in coming out of financial crunch. Few projects have been delayed due to various reasons including land acquisition, utility shifting, delay in obtaining statutory clearances, litigations and financial problems of the concessionaires. To get such stalled/languishing highways projects out of crunch, Government has permitted one time fund infusion to revive and physically complete languishing national highway projects under Public-Private Partnership (PPP) mode and also allowed Rationalised Compensation to concessionaires, in case delays are not attributable to them, to increase fund flow into the highway sector. Various steps have also been taken by the Government/National Highways Authority of India (NHAI) to remove the hurdles